

**Funds for development of National Highways**

2827. SHRI N. GOKULAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has earmarked funds for the development of Highways in States and if so, the details thereof;
- (b) the total length of the National Highways proposed to be developed by Government and the length of National Highways completed, so far; and
- (c) the details of the highways being taken up for development in Puducherry under this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Ministry has allocated funds of ₹ 1,00,250 crore which includes Internal and Extra Budgetary Resources (IEBR) / Borrowings of ₹ 59,279 crore for the development of National Highways during the current financial year 2016-17.

(b) Ministry has set ambitious target of 15,000 km for the construction of National Highways during the current financial year 2016-17 and 6604 km has been achieved as on 28th February in 2016-17.

(c) Ministry has sanctioned 4 nos of works in a length 18.65 km amounting to ₹ 27.83 crore in Puducherry for the development of NH-45A (New NH-32) during the current financial year 2016-17.

**Accidents due to poor maintenance of roads**

2828. SHRI BHUPENDER YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the accidents caused due to potholes during the last three years and the measures undertaken by Government to address this issue;
- (b) the method of collection of data of road accidents and whether such methodology is based on a scientific basis and if not, the reasons therefor;
- (c) whether there is any provision for punishment of contractors and agencies who fail to provide safe roads and, if not, the reasons therefor; and
- (d) the steps taken by Government on fixing accountability for road accidents that are caused due to poorly designed and maintained roads?